NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 231/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Manoranjan Mandal & another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd
UNDER SECTION	Sec 9 Of IBC
ONDER SECTION	Sec 7 of the

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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U. DBOD WG	Com	8P66209054	ma

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Seipalli Rab.	count	9948221662	P.M.S
B. D. leop Kumal	Cound	8886161115	Dy 00

Heard Shri K. Ravindra Kumar, Ld. Senior Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioners and Shri P. Raja Sripathi Rao and Shri B. Dileep Kumar, Ld. Counsels for the Respondent.

Post the case on 26.02.2018.

Member (T)

Member (J)

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